Election of two Members of Parliament to Governing Council of Indian Council of Medical Research

THE MINISTER OF HEALTH AND FAMILY WELFARE; AND MINISTER OF CHEMICALS AND FERTILIZERS (SHRI JAGAT PRAKASH NADDA): Hon. Chairperson Sir, I beg to move the following:-

?That in pursuance of rules 1 (xxiv) and 15(ii) of the Rules and Regulations of the Indian Council of Medical Research (ICMR), the members of this House do proceed to elect, in such manner, as the Speaker may direct, two members from amongst themselves, to serve as members of the Governing Council of Indian Council of Medical Research, subject to the other provisions of the said Rules and Regulations.?

## माननीय सभापति : प्रश्न यह है :

"कि भारतीय चिकित्सा अनुसंधान परिषद (आईसीएमआर) के नियमों के नियम 1 (xxiv) और 15(ii) तथा विनियमों के अनुसरण में, इस सभा के सदस्य, ऐसी रीति से, जैसा कि अध्यक्ष निदेश दें, उक्त नियमों और विनियमों के अन्य उपबंधों के अध्यधीन भारतीय चिकित्सा अनुसंधान परिषद की शासी परिषद के सदस्यों के रूप में कार्य करने के लिए अपने में से दो सदस्य निर्वाचित करें।

<u>प्रस्ताव स्वीकृत हुआ ।</u>

? (व्यवधान)

12.04 hrs